

Banning Inter-State movement of wheat

135. SHRI CHIRANJI LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have issued any direction to the States of Punjab, Haryana and Uttar Pradesh on the movement of wheat to other States;

(b) if so, the reasons for issuing such directions;

(c) the result of the imposition of such restriction on the movement of wheat; and

(d) what steps Government have taken to contain price rise in other States?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). In the interest of the management of the country's food economy by maximising procurement and availability of foodgrains to the needy States from the Central pool through the public distribution system in the country, the Central Government considered it expedient to restrict movement of wheat and rice by rail by private trade as well as on State Government account from Punjab, Haryana, Uttar Pradesh and other States with effect from the 22nd/26th April, 1981.

(c) This decision facilitated increased movement on Central Government account and acted as a safeguard against any undue rise in the price of essential commodities (including foodgrains) in the open market.

(d) The Central Government have impressed on the State Governments to enforce the provisions of the Essential Commodities Act strictly and streamline and strengthen the public distribution system to achieve this objective.

Amenities in Tara Apartments, new Delhi

137. SHRI CHIRANJI LAL SHARMA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 7862 on 20th April, 1981 regarding amenities in Tara Apartments in New Delhi and state:

(a) the steps taken so far to provide peripheral water supply and commercial facilities in Tara Apartments; and

(b) whether educational facilities, specially for small children, will also be provided?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that the work of laying of peripheral water supply lines for Tara Apartments is in progress and preliminaries are being completed to take up the work of Shopping Centre at Kalkaji.

(b) Yes, Sir. A site for school has been earmarked in the immediate west of Tara Apartments.

Reduction in Quantity of Water to Haryana

138. SHRI CHIRANJI LAL SHARMA:

SHRI CHATURBHUJ:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Punjab Government have reduced the quantity of water to be given to Haryana State settled under the 1976 Prime Minister's Award on Ravi Beas Water;

(b) whether State of Haryana have represented on it to the Central Government; and

(c) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir.

(b) and (c). Do not arise.